



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Saturday, 10th February 2018]

[N.B :- LEARNED ADVOCATES ARE REQUESTED TO INFORM THEIR RESPECTIVE PARTIES REGARDING TAKING UP OF THE MATTERS FOR DISPOSAL BEFORE THE LOK ADALAT.]

**BEFORE:
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO.: 3

[SINGLE BENCH]

[NEW INDIA ASSURANCE]

CONCILIATORS :-

- 1. MS. HIRANMONI PHUKAN**
- 2. MR. RAMANI MOHAN CHOUDHURY]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	MACApp./130/2012	NEW INDIA ASSURANCE CO LTD. Versus SHYAM BIHARI VERMA AND ANR	MR.S DUTTA MR.D CHAKRABORTY MS.A DEB MR.M CHOUDHURY	MR.A K GUPTA MS.M KECHII
	REMARK : WITH LCR 3 FILES			
2.	MACApp./194/2013	BHABANI CHAMUA THAKURIA Versus AKRAM ALI AND ORS	MR.S BHATTACHARJEE MR.D KALITA	MR.S DUTTA MS.N MODI MR.V DEVNATH MR.C SHARMA
3.	MACApp./263/2013	NABA KANTA DEKA Versus PADMA SAIKIA AND ANR.	MR.T J MAHANTA MS.P BHATTACHARYA	MR.K DAS MR.S DUTTA MR.C SHARMA MS.M CHOUDHURY MS.A GOGOI MRA UPADHYAY MS.N MODI
	REMARK : WITH LCR 2 FILES			
4.	MACApp./213/2014	NEW INDIA ASSURANCE CO. LTD. Versus PUTULI TAID AND 2 ORS.	MS.N MODI MR.M CHOUDHURY MR.C SHARMA MR.S DUTTA	MR.B BURAGOHAINR-1 MS.S GOGOI(R-1) MR.J P KACHARI(R-1)
	REMARK : WITH LCR 2 FILES			
5.	MACApp./40/2016	SMT SITA SHYLLA AND 3 ORS Versus MR SHAH MAHMOD MIYA AND 2 ORS	MR.P J BARMAN MR.M TALUKDAR	MS.N MODIR-3 MR.S DUTTA(R-3) MR.C SHARMA(R-3) MS.M CHOUDHURY(R-3)
	REMARK : WITH LCR 2 FILES			
6.	MACApp./104/2016	SMT. SARASWATI RAY AND 6 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS,	MR.A R AGARWALA MR.N ALAM R K	MS.N MODIR-1 MR.SIDHANT DUTTA(R-1) MR.C SHARMA(R-1) MR.T C DAS(R- 2&3) MR.S DUTTA(R-1) MR.O P BHATI(R- 2&3) MR.P SARMA(R- 2&3) MS.M CHOUDHURY(R-1)
	REMARK : WITH LCR 3 FILES			

7.	MACApp./150/2016	DR MANOJ KUMAR SARMA Versus THE NEW INDIA ASSURANCE COMPANY LTD AND ANR	MR.B C DAS	MR.P SARMAR-2 MRD MONDAL(R-2)
8.	MACApp./183/2016	RIPU BORGHAIN Versus SADHANA SAHA AND 5 ORS	MR.M RANA MR.U P CHALIHA MS.A MAHANTA MR.D P CHALIHA	
9.	MACApp./200/2016	BEAUTY GOGOI AND 2 ORS Versus MD.FARIDUR RAHMAN AND 2 ORS	MR.M BISWAS MR.R K JAIN MR.S U AHMED MR.K ISLAM MR.S C BISWAS	MR.J JOHNR-3 MR.K K BHATTA(R-3) MR.A AHMED
10.	MACApp./205/2016	MAMU RAJKHOWA AND 2 ORS. Versus MD. AKBAR RAHMAN AND ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.S DUTTA MS.M CHOUDHURY MR.V DEVNATH MR.C SHARMA MS.N MODI
11.	MACApp./210/2016	SRI JITUMONI BORAH Versus DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD AND ANR	MS.D KALITA MR.M TALUKDAR	MR.S DUTTASr.Adv.R-1 MS.M CHOUDHURY(R-1) MS.S THAKURIA(R-1) MR.C SHARMA(R-1)
		REMARK : WITH LCR 2 FILES		
12.	MACApp./241/2016	MRS RASHIDA KHATUN AND 6 ORS Versus REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD AND ANR	MS.D KALITA MR.M TALUKDAR	MR.S DUTTAR-1 MR. P NEOG(R-2) MSN KALITA(R-1) MS.N MODI(R-1) MR.C SHARMA(R-1) MR.P SHAH(R-2) MR.SIDHANT DUTTA(R-1)
		REMARK : WITH LCR 2 FILES		
13.	MACApp./243/2016	MRS AHYALLA DAS AND ANR Versus SRI GONESH SARMAH AND 2 ORS	MR.C M MAHANTA MR.P MAHANTA MS.D PAUL	MR.B K DASR- 1and2 MS.S DAS(R-3) MS.P HUJURI(R-3) MR.R K BHATRA(R-3)
		REMARK : WITH LCR 2 FILES		
14.	MACApp./287/2016	MD IKRAM ALI Versus SRI BHARAT CHANDRA KALITA AND 2 ORS	MR.B K JAIN MR.A C MAHANTA MS.M DASGUPTA	MS.R D MOZUMDARR-3 MR.S P SHARMA(R-3) MSK KALITA(R-1) MR.B K BHAGAWATI(R-1) MS.C MOZUMDAR(R-3) MS.A CHAKRABORTY(R-1)
		REMARK : WITH LCR 2 FILES		
15.	MACApp./37/2017	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA AND ANR	MR.SIDHANT DUTTA MS.N MODI MR.C SHARMA MR.M DAS MR.S DUTTA	
		REMARK : WITH LCR 2 FILES		
16.	MACApp./59/2017	SMTI DIPALI BORDOLOI BORAH Versus MR KINARAM KALITA AND ANR	MS.D KALITA MR.M TALUKDAR	MR.A TALUKDARR-2 MR.K K BHATTA(R-2)
17.	MACApp./79/2017	ASAN ALI N@ ABDUL KADER JELANI AND ANR Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD AND 2 ORS	MD.K ALI MR.A R AGARWALA	MS.N MODIR-1 MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.S DUTTA(SR.ADV.)(R-1) MR.N KALITA(R-1) MR. J H SAIKIA(R- 2&3)
18.	MACApp./197/2017	RISHA AHMED Versus THE NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS	MR.J MOLLAH MS.S P DAS MS.A BHANU	MR.A SHAKIL(R-1) MR.R C PAUL(R-1)

19.	MACApp./245/2017	THE NEW INDIA ASSURANCE CO. LTD Versus MD INTAZ ALI AND 5 ORS	MR.N N BHUYAN MR.A J SAIKIA MR.B KAKATI MR.U K DUTTA MR.K BORAH	MD.M H CHOUDHURYR- 1-4 MR. M A SHEIKH(R- 1-4) MS.F INTAZ(R- 1-4) MR.N ISLAM(R- 1-4) MS.A BEGUM(R- 1-4)
	REMARK : WITH LCR 2 FILES			
20.	MACApp./269/2017	SRI KRISHNA SARMAH Versus SRI PRABAL DOLEY AND 2 ORS	MR.G J SHARMA MR.S K JAIN MS.P C B NAIR MR.B K JAIN	MS.C MOZUMDARR-3 MR.S P SHARMA(R-3) MS.R D MOZUMDAR(R-3)
	REMARK : WITH LCR 2 FILES			
21.	MACApp./317/2017	THE NEW INDIA ASSURANCE CO. LTD Versus SMT RABIA KHATOON AND 8 ORS	MR.S P SHARMA MS.C MOZUMDAR MS.R D MOZUMDAR	
22.	MACApp./324/2017	SMT ANIMA W. SANGMA AND ANR Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD AND ANR	MD.K ALI MR.A R AGARWALA MS.R LAILA	MR.K K BHATTAR-1 MR.J JOHN(R-1) MR.A TALUKDAR(R-1)
	REMARK : WITH LCR 2 FILES			
23.	MACApp./342/2017	NEW INDIA ASSURANCE CO. LTD. Versus ABDUL KALAM AND 5 ORS.	MS.M SAIKIA MS.P BORSAIKIA MR.R GOSWAMI	MS.U K PURKAYASTHA MR.P K PURKAYASTHA
	REMARK : WITH LCR 2 FILES			
24.	MACApp./362/2017	SRI SURAJ CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR.M CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA MR.D CHOUDHURY MS.A K CHOUDHURY MS.H BUZAR BARUAH	MS.M CHOUDHURYR-1 MS.D SWARGIARY(R-1) MS.S THAKURIA(R-1) MR.S DUTTA(SR.ADV.)(R-1) MR.C SHARMA(R-1)
	REMARK : WITH LCR 3 FILES			
25.	MACApp./544/2017	SRI PRADIP KUMAR JAIN Versus M/S S.L. SONI AND SONS	MS.P C B NAIR MS.S TALUKDAR MR.B K JAIN MR.S K JAIN	MR. V SHARMA MS P HUJURI MR. R K BHATRA MR. A D CHOUDHURY MR. A D CHOUDHURY MS. S SAIKIA MS. S SAIKIA MS. S SAIKIA



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 4

[SINGLE BENCH]

[UNITED INDIA INSURANCE]

CONCILIATORS :-

- 1. MS. PEACE LAHKAR**
- 2. MS. BANASHREE GOGOI]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	MACApp./34/2016	MD MOJIBOR RAHMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MS.L SHARMAR-1 MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1)
	REMARK : WITH LCR 2 FILES			
2.	MACApp./120/2016	SMTI BIMLA CHOWDHARY AND ANR Versus SUKCHAIN SINGH AND 2 ORS	MR.A K GUPTA MR.R S MISHRA	MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3) MS.N MODI(R-3)
	REMARK : WITH LCR 2 FILES			
3.	MACApp./135/2016	MD JAHIRUL ISLAM Versus THE MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR.R A CHOUDHURY MR.A ALAM MR.H R A CHOUDHURY MR.M ALAM	MR.R K MANICHANDRAR-2 MR.R A AHMED(R-2) MR.B KAKATI(R-1) MRA PAUL(R-2) MR.U K DUTTA(R-1) MR.A J SAIKIA(R-1)
	REMARK : WITH LCR 1 FILE			
4.	MACApp./163/2016	MD HABIBOR RAHMAN DEWAN Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MS.A BHANU MS.S P DAS	
5.	MACApp./178/2016	SONA MIA Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MS.A BHANU MR.S P DAS	
6.	MACApp./220/2016	SRI GADADHAR SARKAR Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR.M TALUKDAR MS.D KALITA	MR.J JOHNR-1 MS.L SHARMA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1)
	REMARK : WITH LCR 1 FILE			
7.	MACApp./227/2016	MAHENDAR KUMAR CHHAJER Versus SMTI DIPALI DAS AND ANR	MR.R SARMA MR.A K MAHESWARI	

8.	MACApp./232/2016	SRI NIRANJAN DAS @ SUDHANGSHU DAS Versus SMTI JAGIR KAUR AND 3 ORS	MS.P BHATTACHARYA MR.T J MAHANTA MR.A BARUA	MS.K DEKAR- 2,3and4 MR.B K PURKAYASTHA(R-2,3&4)
	REMARK : WITH LCR 3 FILES			
9.	MACApp./237/2016	SUSHANTA PAUL Versus SMTI JATANTI PAUL AND ANR,	MR.A R AGARWALA	MR.R GOSWAMIR-3 MS.M SAIKIA(R-3) MR.S BHUYAN(R-3) MS.P BORTHAKUR(R-3)
10.	MACApp./5/2017	SMTI BANESHA KHATUN AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 3 ORS	MR.K PAUL MS.R VERMA MR.J P CHAUHAN MR.D K DEY	MR.D BARUA MR.A SARMA MS.M SONOWAL MS.R D MOZUMDAR
11.	MACApp./31/2017 with I.A.(Civil)/3280/2017	SRI MRINAL KANTI DEBNATH AND 6 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR.A R SHOME MR.S CHOUHAN MR.P MAJUMDAR MR.S CHAUHAN	MR.D CHUTIA(R-2)
	REMARK : WITH LCR 2 FILES			
12.	MACApp./75/2017	MISS MAJANI RAY @ JULI Versus MD SAFIUR RAHMAN AND 2 ORS	MR.P K SHARMA MR. B SARMA	MR.M GARODIAR- 1and2 MS.S THAKURIA(R-3) MR.Y S MANNAN(R- 1&2) MR.C SHARMA(R-3) MR.S DUTTA(SR.ADV.)(R-3) MS.M CHOUDHURY(R-3) MS.S GOHAIN(R- 1&2)
13.	MACApp./124/2017	SRI ANIL SAHU Versus MD RAHMAN ALI AND 2 ORS	MR.S SAHU	MR.A SHAKILR-3 MR.R C PAUL(R-3)
	REMARK : WITH LCR 3 FILES			
14.	MACApp./172/2017	SRI RAJU BORGHAIN @ BHUBAN BORGHAIN AND 4 ORS Versus SRI JYASED DAIMARY AND 2 ORS	MRI SHARMA MR.M TALUKDAR	MRS.K DEKAR-3 MS.N M SARMA(R-3) MR.D A KAIYUM(R- 1&2) MR.E HUSSAIN(R- 1&2) MR.B K PURKAYASTHA(R-3)
15.	MACApp./173/2017	MOHAR ALI @ MD MAHAR ALI Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.K SARMA MR.M UDDIN	MR.S DUTTAR-1 MR.C SHARMA(R-1) MS.N MODI(R-1) MR.S DUTTA(SR.ADV.)(R-1)
	REMARK : WITH LCR 2 FILES			
16.	MACApp./174/2017	SHRI ROBI SAHA Versus SRI APURBA DAS AND 4 ORS	MR.C M MAHANTA MS.D PAUL MR.P MAHANTA	MR.S S SHARMA Sr. Adv. R-3 MR.B J MUKHERJEE(R-3) MS.L SHARMA(R-3)
17.	MACApp./220/2017	KHIROD CH. BEPARI Versus KASHINATH YADAV AND ANR	MR.A R AGARWALA	MR.B C DASR-1 MR.A J SAIKIA(R-2) MRSB B AHMED(R-1) MR.U K DUTTA(R-2) MR.K BORAH(R-2) MR.Z HUSSAIN(R-1) MR.B KAKATI(R-2)
	REMARK : WITH LCR 1 FILE			
18.	MACApp./255/2017	MUSTT MONOWARA BEGUM AND 4 ORS Versus UNITED INDIA INSURANCE CO LTD AND 3 ORS	MR.M TALUKDAR	MR.S BHUYAN MR. D C BORAH MR.R GOSWAMI MS.P BORTHAKUR MS.M SAIKIA MS.A HAZARIKA
	REMARK : WITH LCR 2 FILES			
19.	MACApp./307/2017	ON THE DEATH OF LT RUP CHAND JAIN HIS LEGAL HEIRS / REPRESENTATIVES SMT MANJU DEVI JAIN AND 4 ORS Versus MR KHIROD DEKA AND 2 ORS	MS.S TALUKDAR MR.S K JAIN	MS.D D BARMAN(R-1)
	REMARK : WITH LCR 2 FILES			

20. MACApp./406/2017

SRI ANSUMA BASUMATARY

MR. S DEKA

Versus

THE UNITED INDIA INSURANCE CO LTD
AND ANR



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:
HON BLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO.: 5

[SINGLE BENCH]

[NATIONAL INSURANCE]

CONCILIATORS :-

1. MS. PURNIMA BARUA BORDOLOI
2. MR. RAJESH BHATRA]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	MACApp./163/2015	SMT SABYA RABHA AND 2 ORS Versus NATIONAL INSURANCE CO LTD AND ANR	MR.A R AGARWALA	
		REMARK : WITH LCR 2 FILES		
2.	MACApp./164/2015	SRI DHAJEN DAS Versus THE NATIONAL INSURANCE CO LTD AND ANR	MR.A R AGARWALA	MS.K DEKAR-1 MR.B K PURKAYASTHA(R-1) MS.P SHARMA(R-1) MS.U K PURKAYASTHA(R-1)
		REMARK : WITH LCR 2 FILES		
3.	MACApp./10/2016	MD AFFAN FAROOQUI Versus THE MANAGER BORMAJAN TEA ESTATE AND ANR	MR.A DUTTA MR.A GANGULY	
4.	MACApp./166/2016	SRI NIRANJAN SAHA Versus SRI SAMANAY BORA AND 2 ORS	MS.S TALUKDAR MS.P C B NAIR MR.B K JAIN MR.S K JAIN	MR.S BHUYANR-3 MS.P BORTHAKUR(R-3) MS.M SAIKIA(R-3) MR.R GOSWAMI(R-3)
		REMARK : WITH LCR 2 FILES		
5.	MACApp./173/2016	SRI NIL KAMAL PAUL Versus ALI AKBAR AND ANR	MR.A R AGARWALA	MS.P HUJURIR-2 MS.A BORA(R-2) MR.K K BHATRA(R-2) MR.R K BHATRA(R-2)
		REMARK : WITH LCR 1 FILE & 1 EXTRA FILE		
6.	MACApp./275/2016	SRI LAKHINANDAN BORAH Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B BISHAYA MR. A BARUA MR. A BARUA MS.K DEKA MR.B K PURKAYASTHA
		REMARK : WITH LCR 2 FILES		
7.	MACApp./295/2016	MD MUSTAFA AHMED Versus SRI AJIT KR. SAHA AND 2 ORS	MS.D KALITA MR.M TALUKDAR	MR.B J MUKHERJEER-2 MS.L SHARMA(R-2) MR.S S SHARMA(R-2)
		REMARK : WITH LCR 2 FILES		

8.	MACApp./46/2017	SRI SANKAR KONWAR Versus SRI RUPANKAR CHOUDHURY AND ANR	MR.M TALUKDAR MS.D KALITA	MS.S ROYR-2
	REMARK :	WITH LCR 1 FILE		
9.	MACApp./72/2017	MRS PURABI MAHANTA GOSWAMI AND 3 ORS Versus SRI KRISHNA CHETRY AND 2 ORS	MR.C M MAHANTA MS.D PAUL MR.S K GOSWAMI	MS.S ROY(R-3)
	REMARK :	WITH LCR 2 FILES		
10.	MACApp./85/2017	BISWAJIT CHOWDHURY AND ANR Versus AKLESH SAH AND 2 ORS,	MR.N BHATRA MR.S K SANGANERIA MRG JALAN	MS.I DAS(R- 3) MS.S ROY(R- 3)
	REMARK :	WITH LCR 2 FILES		
11.	MACApp./133/2017	REZIA BEWA AND 4 ORS Versus SMT GEETA MUSHAHARY AND ANR	MR.A AGARWALA	MS.S ROYR-2 MR.R ZAHAN MRI HASSAN
	REMARK :	WITH LCR 1 FILE		
12.	MACApp./212/2017	DIPANKAR BOSE Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.A DUTTAR-1 MRS.P M DUTTA(R-1) MR A N AHMED(R-2)
	REMARK :	WITH LCR 2 FILES		
13.	MACApp./213/2017	MD MUZIBUR RAHMAN Versus MD ABDUL MALIK AND ANR	MS.I SARMA MR.M TALUKDAR	MR.B K PURKAYASTHAR-2 MS.K DEKA(R-2)
	REMARK :	WITH LCR 1 FILE		
14.	MACApp./228/2017	SMT USHA RANI BAISHYA AND 4 ORS Versus MD ABDUL KARIM AND 2 ORS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID	
	REMARK :	WITH LCR 3 FILES		
15.	MACApp./234/2017	SMT DALIMI SUTRADHAR AND 5 ORS Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MS.K M SARMA MR.K SARMA MR.D DAS MR.B J TALUKDAR	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)
	REMARK :	WITH LCR 2 FILES		
16.	MACApp./237/2017	MUSST HAFSA BEGUM AND 3 ORS Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR.R SARMAR-1 MR.D GOSWAMI(R-2) MR.A SINGHA(R-2) MR.K M MAHANTA(R-2) MR.K SINGHA(R-2) MR.K K MAHANTA(R-2)
	REMARK :	WITH LCR 1 FILE		
17.	MACApp./250/2017	SMTI RADHA TANTI AND 3 ORS Versus SRI POWAN KUMAR DUTTA AND 3 ORS	MR.N BHATRA MRG JALAN MR.S K SANGANERIA	MR.N HASANR- 1and2 MR.C CHAKRAVARTY(R- 1&2) MR.S BORTHAKUR(R- 1&2) MR.A HASAN(R- 1&2) MR.R HAZARIKA(R- 1&2)
	REMARK :	WITH LCR 1 FILE		
18.	MACApp./293/2017	BAITUN NESSA BIBI AND 4 ORS Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MS.P BARMAN MS.P MAZUMDAR MR.I A TALUKDAR	
	REMARK :	WITH LCR 1 FILE		
19.	MACApp./411/2017	MISS REENA TERONPI Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MR.A BARUA MS.P BHATTACHARYA MR.T J MAHANTA MR.S SINGH MR.A BHATTACHARYA	MR. R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA MR. I ALAM
20.	MACApp./413/2017	MD HABIBUR RAHMAN Versus MD MOJIBUR RAHMAN AND 2 ORS	MR.M TALUKDAR MR. D NATH	MS.S ROYR-3 MS.I DAS(R-3)
	REMARK :	WITH LCR 1 FILE		



THE GAUHATI HIGH COURT AT GUWAHATI

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**BEFORE:
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO.: 6

[SINGLE BENCH]

[ORIENTAL INSURANCE]

CONCILIATORS :-

1. MR. BINOD KR. SINGH
2. MR. BAHADUR RAMCHIARY]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	MACApp./51/2014	ORIENTAL INSURANCE CO. LTD. Versus SOLA MARAK AND 6 ORS.	MR.D CHAKRABORTY MR.S DUTTA MR.M CHOUDHURY	MR.A K AGARWAL MR.N ALAM R K(R-7) MR.S K SINHA
		REMARK : WITH LCR 2 FILES		
2.	MACApp./218/2015	MD SHAMIM AHMED Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.R C PAULR-1
		REMARK : WITH LCR 2 FILES		
3.	MACApp./28/2017	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS AND 2 ORS	MS.D PAUL MR.C M MAHANTA MR.P MAHANTA	MR.A AHMED(R-3)
4.	MACApp./35/2017	SMT RAM SUNAR DEVI Versus MR GHANA GOGOI AND 3 ORS	MR.J DAS MR.A DAS MR.S G BHATTACHARJEE MR.S DUTTA MR.S K MEDHI	MR.S DUTTAR-3 MS.S K NARGIS(R- 1 &4) MR.C SHARMA(R-3) MS.N MODI(R-3) MR.SIDHANT DUTTA(R-3) MR.N KALITA(R-3) MS.B HAZARIKA(R- 1&4) MS.N DAS(R- 1&4)
		REMARK : WITH LCR 2 FILES		
5.	MACApp./38/2017	SMT SHEPALI BIBI AND 3 ORS Versus SRI BHABESH DEKA AND ANR	MR.A R AGARWALA MR.N ALAM R K	MR.S DUTTAR-2 MS.N MODI(R-2) MR.S DUTTA(R-2) MR.N KALITA(R-2) MR.C SHARMA(R-2)
		REMARK : WITH LCR 2 FILES		
6.	MACApp./48/2017	MD NUR JAMAL SK Versus SRI BHABESH DEKA AND ANR	MR.A R AGARWALA MR.N ALAM R K	MR. S BASUMATARYR-3 MR.R C PAUL(R-3)
		REMARK : WITH LCR 2 FILES		
7.	MACApp./67/2017	SHRI KUMAR DEEPAK DAS Versus SHRI BIMAL KALITA AND ANR	MR.M DASGUPTA MR.B K JAIN	
		REMARK : WITH LCR 2 FILES		

8.	MACApp./100/2017	SMT NIRLA RABHA AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MS.M CHOUDHURYR-1 MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.S DUTTA(R-1) MS.N MODI(R-1) MS.S THAKURIA(R-1)
	REMARK : WITH LCR 2 FILES			
9.	MACApp./103/2017	SMT TERINA MOMIN AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
	REMARK : WITH LCR 2 FILES			
10.	MACApp./105/2017	KOHIMA BIBI AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MS.N MODIR-1 MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.S DUTTA(R-1) MR.N KALITA(R-1)
	REMARK : WITH LCR 2 FILES			
11.	MACApp./115/2017	MIZURAM HAJONG Versus DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND 2 ORS	MS.J SULTANA MR.H GOGOI MR.H DAS	
	REMARK : WITH LCR 2 FILES			
12.	MACApp./117/2017	MUSLIMA KHATUN Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. E AHMED MR.M ISLAM MS.S D CHOUDHURY MR.S C BISWAS	MR.S DUTTA MR.C SHARMA MS.N MODI
13.	MACApp./177/2017	SAHAR ALI Versus MD HANIF ALI N AND 2 ORS	MR.F A HASSAN MR.S C BISWAS MS.A DAS MR.K ISLAM	MR.C SHARMAR-3 MR.S DUTTA(R-3) MS.N MODI(R-3) MR.N KALITA(R-3) MR.S DUTTA(SR.ADV.)(R-3) MR.A ROSHID(R-1) MS.M R DEVI(R-1) MR. S ALAM(R-1)
	REMARK : WITH LCR 2 FILES			
14.	MACApp./219/2017	SMT KONO KALITA AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.S K GOSWAMIR-1 MR.B K GOSWAMI(R-1) MR.R KATHKATIA(R-1)
	REMARK : WITH LCR 2 FILES			
15.	MACApp./231/2017	SRI SUNIL BARBARUAH Versus THE REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR.B NATH MR.N SHARMA	MRS.P M DUTTAR-1 MR.S C BISWAS(R- 2&3) MS.A DAS(R- 2&3) MR.A DUTTA(R-1)
16.	MACApp./239/2017	SMTI INDU MISHRA AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR.K K BHATTA MR.J JOHN MR.A TALUKDAR	
17.	MACApp./257/2017	JOHURA KHATUN AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND ANR	MR.M TALUKDAR MS.D KALITA	MR.N BARMAN MR.S K GOSWAMI MR.R KATHKATIA
	REMARK : WITH LCR 1 FILE			
18.	MACApp./261/2017	SRI SAMARENDRA CHOUDHURY @ SAMENDRA CHOUDHURY Versus SMTI SUNO BARUAH AND ANR	MR.R GOSWAMI MR.I ALAM MR T KALITA	MR.K ROY MR.C SHARMA MR.S DUTTA MR.H ALI MS.M CHOUDHURY MR.U K BARMAN MS.N MODI MR.S KURMI
19.	MACApp./360/2017	MD HANIF UDDIN @ HANIF ALI Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.B K GOSWAMIR-1 MR.R KATHKATIA(R-1) MR.S K GOSWAMI(R-1)

REMARK : WITH LCR 1 FILE

NOTE:-

NO REQUEST OF PASS OVER OR ADJOURNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

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LEAVE NOTE OF ADVOCATES FOR 10/02/2018

1)	MS. MEDHALILA GOPE	05-01-2018	To	28-02-2018
2)	MR M SINGH	02-01-2018	To	02-04-2018
3)	MR. B K PURKAYASTHA	17-01-2018	To	17-02-2018
4)	MR. D BARUA	18-01-2018	To	14-02-2018
5)	MR. R DAS	18-01-2018	To	17-02-2018
6)	MRS. S D CHOUDHURY	24-01-2018	To	15-02-2018
7)	MR. A MEDHI	29-01-2018	To	28-02-2018
8)	MR M SHELIM	25-01-2018	To	12-02-2018
9)	MR. A ALAMGEER	05-02-2018	To	10-02-2018
10)	MR. L TALUKDAR	05-02-2018	To	13-02-2018
11)	MS. J PAUL	03-02-2018	To	10-02-2018
12)	MR. S K JAIN	05-02-2018	To	10-02-2018
13)	MR. M Z AHMED	05-02-2018	To	11-02-2018
14)	MS. B DUTTA	05-02-2018	To	11-02-2018
15)	MR. N H LASKAR	09-02-2018	To	13-02-2018
16)	MS. D SHARMA	06-02-2018	To	12-04-2018
17)	MS. A DAS	06-02-2018	To	16-03-2018
18)	MR. A Y CHOUDHURY	08-02-2018	To	13-02-2018
19)	R A Choudhury	08-02-2018	To	13-02-2018
20)	MR. S HAQUE	08-02-2018	To	14-02-2018
21)	MS. J CHAKRABORTY	07-02-2018	To	15-02-2018
22)	MR. B K KAR	07-02-2018	To	15-02-2018